

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3401
ANSWERED ON:13.12.2012
FIXATION OF RETAIL PRICES OF IMPORTED MEDICINES
Adhi Sankar Shri

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether India's drug price regulator National Pharmaceutical Pricing Authority (NPPA) has initiated a process to end the sixteen year freedom enjoyed by foreign drug makers to fix the retail price of their imported medicines in the country;
- (b) if so, the details thereof;
- (c) whether the Rs. 11,113 crore market size of imported drugs has trebled in the past eight years as per CMIE date;
- (d) if so, the details thereof;
- (e) whether the NPPA has written to the Department of Pharmaceuticals to amend the Drugs (Price Control Order), 1995; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) & (b): National Pharmaceutical Pricing Authority (NPPA) fixes or revises prices of 74 scheduled bulk drugs and formulations containing any of these scheduled drugs, including imported scheduled formulations, as per the provisions of the Drugs (Prices Control) Order, 1995 (DPCO, 1995).
- (c) & (d): As per CMIE data the import value of drugs has increased from Rs.4550.9 crore in 2005-06 to Rs,10,325.7 crore in 2010-11.
- (e) & (f): NPPA has requested the Department of Pharmaceuticals for amendment in form IV of DPCO, 1995 which will enable them to seek additional information from the importers of drugs than what is prescribed under DPCO, 1995.